

# MEGHALAYA LEGISLATIVE ASSEMBLY

## BULLETIN PART – I

### WINTER SESSION

WEDNESDAY, 13<sup>th</sup> DECEMBER, 2017

The House met at 10 a.m. with Hon'ble Speaker in the Chair and sat till 2.50 P.m.  
The day was allotted for Private Members' Business.

**1. QUESTIONS:**

Starred Questions Nos. 1 - 5 were taken up and disposed off.

Hon'ble Speaker informed the House that an arrangement for Aadhar enrollment for Hon'ble Members has been made today in the Assembly building at Rilbong. Hon'ble Members who are interested may avail the facility.

**2. CALL ATTENTION NOTICE:**

Shri Pynshngainlang Syiem, MLA called the attention of the Chief Minister in-charge Mining & Geology under Rule 54 (1) of the Rules of Procedure and Conduct of Business to the news item published in "The Shillong Times" dated 4<sup>th</sup> May, 2017 under the caption "MMDC to mine coal in the State on behalf of miners".

Dr. Mukul Sangma, Chief Minister replied.

**3. SPECIAL MOTION:**

Shri Paul Lyngdoh/Dr. Jemino Mawthoh - "This House do now discuss the need to extend financial benefits to School Teachers, Casual Employees, Daily wage Earners and the disadvantaged Sections like Widows and the Infirm in sync with the Pay hike announced to State Government Employees".

:2:

Shri Paul Lyngdoh, MLA initiated discussion on the Special Motion and spoke extensively.

(At 11.50 a.m., Shri W.D. Sangma, MLA was in the Chair)

Dr. Jemino Mawthoh, MLA participated in the discussion on the Motion and spoke extensively.

Shri Ardent M. Basaiawmoit, MLA also participated and spoke extensively.

Dr. Mukul Sangma, Chief Minister replied to the discussion on the Special Motion.

(At 1.55 P.m., Hon'ble Speaker was in the Chair)

#### **4. MOTION:**

Shri Pynshngainlang Syiem, MLA — “This House now discuss that the Laws and Policies are the road map for the overall dynamic growth of the State”.

Shri Pynshngainlang Syiem initiated discussion on the motion and spoke extensively.

(At 2.02 P.m., Dr. Jemino Mawthoh was in the Chair)

Shri Diosstarness Jyndiang, MLA also participated in the motion.

Dr. Mukul Sangma, Chief Minister replied.

(At 2.15 P.m., Hon'ble Speaker was in the Chair)

#### **5. ADJOURNMENT:**

Since there was no more business to be transacted, the House stands adjourned till 10 a.m. on Thursday, the 14<sup>th</sup> December, 2017.

*Dated Shillong,  
the 13<sup>th</sup> December, 2017.*

*Commissioner & Secretary,  
Meghalaya Legislative Assembly.*